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SLP(C)No. 17117 OF 2001

ITEM No.6

Court No. 7

SECTION XIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.17117/2001

(From the judgement and order dated 21/06/2001 in CRP 1709/92  
of The HIGH COURT OF KERALA AT ERNAKULAM)

HAMSA & ORS.

Petitioner (s)

VERSUS

PUTHIYA PURAYIL BALAN

Respondent (s)

(With prayer for interim relief)  
(With office report)  
( For Final Disposal )

Date : 30/04/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA  
HON'BLE MR. JUSTICE BRIJESH KUMAR  
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)

Mr. C.N. Sree Kumar,Adv.

For Respondent (s)

Mr. T.G. Narayanan Nair,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J  
.SP2

Not taken up.

.SP1

(Suman Wadhwa)  
Court Master

(S.Malkani)  
Court Master